

(b) if so, whether Government have ascertained the facts in this regard; and

(c) the estimated number of China trained Nagas who are still at large?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). In an interview with UNI, the Chief Minister of Nagaland mentioned that some of those Nagas who received training in China returned with a definite change of outlook.

(c) According to information available with Government, there are about 250 China trained Nagas still at large in Nagaland.

Impact of Lower Rates of Sales Tax in Delhi on Neighbouring States

7944. SHRI BIRENDER SINGH RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the rate of Sales Tax in the Union Territory of Delhi is lower than that in the neighbouring State of Haryana;

(b) if so, whether Haryana State have been suffering huge financial losses annually due to this as the Industrialists and Businessman having factories in Haryana and their Registered Offices in Delhi book the consignments of their goods from Union Territory of Delhi with a view to avoid payment of Sales Tax to either Haryana or Delhi; and

(c) if so, the steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN). (a) Yes, Sir. There is a differential in rates of sales tax between Haryana and Delhi.

(b) and (c). Government are aware that Haryana and other neighbouring States of Delhi have been demanding higher sales tax rates in Delhi. However, Delhi has been the traditional centre of distributive trade for Northern India. Many industrialists and businessmen having factories in the neighbouring States have their registered office in Delhi and sell their products from Delhi. The sales made in Delhi are eligible to tax in Delhi in accordance with the provisions contained in the Local Act or the Central Sales Tax Act, 1956, unless the goods sold are exempt from tax in Delhi under the Local Sales Tax Act, in which case such sales will be exempted from tax.

बिदेशी कम्पनियों का सरकारीकरण

7945. श्री सत्यजी बाई: क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1972-73 तथा 1973-74 के दौरान किन-किन बिदेशी कम्पनियों का सरकारीकरण किया गया है ; और

(ख) वर्ष 1974-75 के दौरान किन-किन अन्य बिदेशी कम्पनियों का सरकारीकरण किया जाएगा ?

औद्योगिक विकास मंत्रालय में राज्य मंत्री (श्री एम० बी० राणा) :
(क) और (ख). वाञ्छित जानकारी इकट्ठी की जा रही है और उपलब्ध होते ही सभा पटल पर रख दी जायेगी ।